

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 112 of 2020

IN THE MATTER OF:

Goldstar Enclave Pvt. Ltd

...Appellant

Versus

Jasjit Pal & Ors.

...Respondents

Present: -

For Appellant: Mr. Jayant Mehta, Advocate with Mr. Vikrant Pachnanda and Ms. Smiti Verma, Advocates.

For Respondent: Ms. Soumya Dutta and Mr. Shaunak Mitra, Advocates for R-1 & 2.

Ms. Neelu Singh, Advocate for R-2.

ORDER
(Virtual Mode)

14.09.2020 This Case was earlier passed over on the request of the Learned Counsel for the Appellant as Mr. Jayant Mehta, Advocate was not available.

In the second round also, Mr. Jayant Mehta, Advocate is not available.

It is stated that Pleadings are complete.

List this Appeal **on 24th September, 2020**, for admission (after Notice) hearing.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

Basant B./md /